

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2023**  
TO BE ANSWERED ON 28.11.2016

**SPECIAL CENTRAL ASSISTANCE TO TRIBALSUB-PLAN**

2023. SHRI PARVESH SAHIB SINGH:

SHRI PINAKI MISRA:

SHRI GODSE HEMANT TUKARAM:

SHRI Y.V. SUBBA REDDY:

SHRI JANAK RAM:

SHRI ARJUN LAL MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received proposals from various States seeking special central assistance to Tribal Sub Plan for tribal development during the last three years and the current year;
- (b) if so, the details thereof along with the action taken by the Government on the proposals, State/UT-wise;
- (c) whether all the States have submitted utilization certificates for the funds provided by the Government thereunder during the said period;
- (d) if so, the details thereof along with the steps being taken by the Government in this regard/ State/UT-wise; and
- (e) the other steps taken/being taken by the Government to improve the overall condition of the tribal especially those living below the poverty line in the country and the extent of success achieved therefrom?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

- (a) to (d): Proposals from State Governments seeking funds under Special Central Assistance(SCA) to Tribal Sub-Plan (TSP) are received continuously. Mechanism of Project Appraisal Committee (PAC) has been introduced by the Ministry in 2014 for appraisal and approval of projects of State Governments under SCA to TSP. The Committee is headed by Secretary (Tribal Affairs) with representatives of State Governments, Financial Advisor, Planning Commission, etc. Funds are sanctioned under the programme based on proposals received from State Governments for carrying out various activities / projects in different Sectors. Illustrative list of activities that are supported through SCA funding and Grants under Article 275(1) of the Constitution, is at **Annexure 1**. While releasing funds to the State Governments, relevant provisions of General Financial Rules (GFR), 2005 regarding submission of Utilization Certificate (UC) and Progress Report in respect of funds released in previous years are taken into account to ensure timely completion of the development projects. Statement showing amount of fund released to State Governments under SCA to TSP, and Utilization Certificate (UC) awaited from them, is at **Annexure 2**.
- (e): Central and State Governments have been taking various initiatives for socio-economic upliftment of STs in the country including those living below poverty line. This includes Tribal Sub Plan (TSP) Strategy implemented since 1974-75, which provides support for infrastructural facilities and other amenities such as Education, Health, Housing, Electricity, Drinking Water & Sanitation,

Road Connectivity, Agriculture, Irrigation, livelihood, Skill Development, Sports & Games, Preservation of Cultural Heritage etc. in the tribal dominated areas of the country through various schemes / programmes of concerned Central Ministries and the State Governments concerned. A statement showing budget provision and actuals of TSP funds by the Central Ministries / Departments during last three years is at **Annexure 3**. A statement showing allocation of funds by the States during last three years is at **Annexure 4**.

Ministry of Tribal Affairs provides additive to initiatives of line Ministries and States by way of plugging critical gaps through specific Programmes and Schemes based on tribal needs and priorities:

- (i) Construction of Eklavya Model Residential Schools (EMRS) with the capacity to accommodate 480 students under Grants under Article 275(1) of the Constitution.
- (ii) Provision of Rs. 4200/- per student per year for meeting running cost of EMRSs.
- (iii) Construction of Hostels for ST Girls & Boys.
- (iv) Establishment of Ashram Schools.
- (v) Setting up of Vocational Training Centre / Multi Skilling Institutes (MSI) in Tribal Areas.
- (vi) Post Matric Scholarship for ST students.
- (vii) Pre-Matric Scholarship for ST students studying in classes IX & X.
- (viii) National Overseas Scholarship for STs.
- (ix) Top Class Education for ST students.
- (x) National Fellowship for STs.
- (xi) Strengthening education among ST girls in low literacy Districts.
- (xii) Development of Particularly Vulnerable Tribal Groups (PVTGs).
- (xiii) Setting up of Tribal Research Institute.
- (xiv) Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP.
- (xv) Institutional Support for Marketing and Development of Tribal products / produce.

Further steps have been taken to safeguard the interest of tribal people through various laws such as Schedules Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013, Coal Mines (Special Provisions) Act, 2015 and Mines and Minerals (Development and Regulation) Amendment Act, 2015 etc.

Efforts made through TSP strategy and various interventions have brought out significant improvements in tribal literacy, health, livelihood etc. However, there is still some gap in human development indices between STs and other social groups (**Annexure 5**).

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## Annexure 1

### Annexure 1 referred to in Part (a) to (d) of LSUQ 2023 for answer on 28.11.16

#### List of activities (Illustrative for SCA funding)

S.No.	Category	Issues / Activities
1.	Education (In conjunction with SSA/ RMSA funds)	<ul style="list-style-type: none"> <li>(i) Addition to existing building infrastructure of Secondary / Sr Secondary School [Even with upgradation of Primary / Upper Primary School]</li> <li>(ii) [Repair and Maintenance of existing buildings not covered]</li> <li>(iii) Construction of co-ed residential schools.</li> <li>(iv) Construction of Girls and Boys Hostels.</li> <li>(v) Use of solar energy in residential schools and Hostels.</li> <li>(vi) Vocational training centers (including for modern sector of economy like IT, green energy etc.) in residential school (Preferably at Sr Secondary level)</li> <li>(vii) IT based education facilities / equipment (For Sr Secondary level)</li> <li>(viii) Special measures for identification and nurturing / promotion of talented tribal students.</li> <li>(ix) Recurring cost for 3 to 5 years for special efforts / innovative measures like :               <ul style="list-style-type: none"> <li>(1) Introduction of English as school teaching medium.</li> <li>(2) Special scholarships for admission in best public schools in States for nurturing of tribal talents</li> <li>(3) Soft skill improvement measures in schools (after normal academic teaching hours)</li> <li>(4) Super 30 type of specialized training / coaching facilities.</li> </ul> </li> </ul>
2.	Health	<ul style="list-style-type: none"> <li>(i) Addition to / Strengthening of building infrastructure of CHC / PHC</li> <li>(ii) Equipments with minimum three years life period.</li> <li>(iii) Mobile Dispensary in remote locations.</li> <li>(iv) Conduct of screening for acute health problems like Sickle Cell Anemia among Tribal Students and provision of health cards.</li> <li>(v) Focus on eradication of prevalent endemic health problems like Malaria, Leprosy, TB etc.</li> <li>(vi) Training of tribal students in paramedical courses.</li> </ul>

S.No.	Category	Issues / activities
3.	Data Support for Strengthening Entitlement and Land Rights	<ul style="list-style-type: none"> <li>(i) FRA entitlements</li> <li>(ii) Data compilation</li> <li>(iii) MFP Plantation and other measures for Income-support</li> <li>(iv) Land alienation – Data Base</li> <li>(v) Assistance to STs for land development and increasing productivity</li> <li>(vi) Efforts for Resettlement and Rehabilitation of Project Displaced ST households</li> </ul>
4.	Agriculture, Horticulture, Animal Husbandry (AH), Fisheries, Dairy & others in Primary Sector	<ul style="list-style-type: none"> <li>(i) Adoption and extension of commercial and traditional crops to augment tribal household income.</li> <li>(ii) Soil health management and moisture / water conservation measures (including dug-well, tube-well, pump-set etc.)</li> <li>(iii) Promotion of organic farming.</li> <li>(iv) Tribal area specific technical support through KVKs, and other Agricultural Research Organizations (including strengthening of Extension mechanism).</li> </ul> <p><b>Horticulture:</b></p> <ul style="list-style-type: none"> <li>(i) Setting up nurseries of fruits, flowers, vegetables including polyhouse, greenhouse farming.</li> <li>(ii) Practice and promotion of growing horticultural products with forward linkages like warehousing, processing etc.</li> <li>(iii) Commercial apiculture through tribal beneficiaries.</li> <li>(iv) Promotion of aromatic and medicinal plants.</li> <li>(v) Use of Drip irrigation and other modern techniques.</li> </ul> <p><b>Dairy Development:</b></p> <ul style="list-style-type: none"> <li>(i) Cooperative based (or other) dairy development including processing and chilling infrastructure to ensure better and reasonable price to tribal households.</li> <li>(ii) Veterinary services including building infrastructure and equipment.</li> <li>(iii) Improvement of local breed for high yield output through AI. (artificial insemination)</li> <li>(iv) Providing training and assistance with backward and forward linkages for self-employment.</li> </ul>

S.No.	Category	Issues / activities
		<p><b>Poulties &amp; Fisheries:</b>  Commercial fisheries through tribal beneficiaries including production of fries and fingerlings with proper linkages to market value chain. (Including training facilities)  Promotion of backyard fisheries.  Promotion of poultry as income generating activity with backward and forward linkages.</p>
5.	Other income generating schemes to augment Tribal household economy.	<ul style="list-style-type: none"> <li>establishment of Agro / forest / natural resource based micro / village industries through training of Tribal Cooperatives / SHGs / individual entrepreneurs.</li> <li>) Augmentation of existing infrastructure (including design development etc.) for tribal products like textiles, handicrafts, sericulture products for better income to tribal artisans.</li> <li>) Warehousing and food processing facilities for ensuring increased life to tribal products.</li> <li>) Village tourism, Eco-tourism, Adventure tourism</li> <li>Promotion and skill development in traditional tribal cultural attributes like tribal jewelry, painting, dance forms, music and culinary art etc.</li> <li>) Any other activity with assured self-employment / placement linkages.</li> </ul>
6.	Administrative / institutional framework and Research Studies	<ul style="list-style-type: none"> <li>Strengthening of TRI (with building infrastructure / equipment and IT support)</li> <li>Preparation of field manual in regional languages for effective implementation.</li> <li>) Conducting research on specific tribal issues.</li> <li>IT equipment support for TSP monitoring.</li> </ul>
7.	Skill Development (in conjunction with TSP flow under ongoing schemes of GoI / State Govt. Departments / PSEs / Authorities established by Govt.)	<ul style="list-style-type: none"> <li>To focus on women centric activities / projects with provision of major sanctioned amount for female beneficiaries.</li> <li>) Provision for additional units / classes in special vocational training courses in govt. institutions especially MSME tool rooms (Also for school dropouts)</li> <li>) Provision for additional seats to ST candidates in regular skill development courses with assured employment / self-employment.</li> </ul>

S.No.	Category	Issues / activities
8.	Promotion of sports & games (in conjunction with TSP flow of different GoI / State Govt. Programmes)	<ul style="list-style-type: none"> <li>Provision of sports facilities in tribal schools.</li> <li>Construction of Sports Complex, Mini Stadium etc.</li> <li>Organizing sports events with due participation of tribal youth</li> </ul>

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**Annexure 2**

**Annexure 2 referred to in Part (a) to (d) of LSUQ 2023 for answer on 28.11.16**

**State wise status of funds released and UC awaited under SCA to TSP (as on 28.11.16)**

(Rs. In Lakh)

S.N.	State	2013-14		2014-15		2015-16		2016-17
		Fund Released	UC awaited	Fund Released	UC awaited	Fund Released	UC awaited	Fund Released
1	2	3	4	5	6	7	8	9
1	Andhra Pradesh	5789.00	0.00	2937.82	0.00	3500.00	3200.00	2414.06
2	Assam	6563.63	0.00	1788.59	529.07	5844.00	5844.00	3407.80
3	Bihar	0.00	0.00	403.00	0.00	1368.26	1368.26	743.74
4	Chhatisgarh	9478.00	0.00	9826.50	0.00	10809.64	3600.43	7908.61
5	Goa	0.00	0.00	0.00	0.00	0.00	0.00	455.68
6	Gujarat	8448.00	0.00	10382.74	7.64	10566.50	10566.50	7358.64
7	Himachal Pradesh	1768.00	0.00	997.99	0.00	475.00	0.00	1197.80
8	J & K	1702.41	0.00	0.00	0.00	2000.00	2000.00	3671.61
9	Jharkhand	12187.00	0.00	9571.11	0.00	10000.00	0.00	8991.46
10	Karnataka	2471.00	0.00	3000.00	0.00	4370.00	1310.27	4515.26
11	Kerala	549.00	0.00	530.00	0.00	357.50	0.00	481.58
12	Madhya Pradesh	17525.00	0.00	15274.22	620.71	11501.21	11018.68	14174.81
13	Maharashtra	7728.00	0.00	11726.18	0.00	12514.91	9471.62	9310.11
14	Manipur	1581.90	0.00	1118.00	0.00	1100.00	0.00	2011.54
15	Odisha	13321.00	0.00	14925.04	0.00	14728.52	10010.69	9809.38
16	Rajasthan	8377.00	0.00	8822.04	0.00	10190.00	10190.00	7493.26
17	Sikkim	437.00	0.00	520.25	0.00	353.00	353.00	525.00
18	Tamilnadu	651.00	0.00	217.33	217.33	0.00	0.00	600.00
19	Telangana	0.00	0.00	3541.00	0.00	4000.00	1790.00	2992.35
20	Tripura	2102.10	0.00	1183.94	0.00	2400.07	1622.25	1345.76
21	Uttarakhand	139.60	0.00	805.83	805.83	0.00	0.00	0.00
22	Uttar Pradesh	0.00	0.00	697.79	601.30	905.51	905.51	121.92
23	West Bengal	4181.36	30.00	5730.00	0.00	6233.00	647.00	4069.47
<b>Total</b>		<b>105000.00</b>	<b>30.00</b>	<b>103999.37</b>	<b>2781.88</b>	<b>113217.12</b>	<b>73898.21</b>	<b>93599.84</b>





Sr.No.	Ministry/ Department	2013-14			2014-15			2015-16		2016-17
		BE	RE	Actual	BE	RE	Actual	BE	RE	BE
13	Department of AIDS Control	146.37	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
14	Ministry of Housing & Urban Poverty Alleviation	35.04	23.31	24.94	144.00	24.60	19.99	130.00	40.20	111.38
15	Department of School Education & Literacy	5313.52	5046.02	4879.35	5663.80	4796.35	4707.15	4297.27	4297.16	4276.70
16	Department of Higher Education	1219.59	1105.59	1043.49	1267.62	951.31	884.34	1189.17	1011.05	1238.00
17	Ministry of Labour and Employment	206.95	146.10	108.36	200.57	121.36	123.14	176.55	52.65	127.10
18	Ministry of Micro, Small and Medium Enterprises	244.21	203.98	137.80	273.00	179.37	170.39	214.27	206.53	246.01
19	Ministry of New and Renewable Energy	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	87.00
20	Ministry of Mines	9.72	8.56	0.00	21.47	0.00	10.71	0.00	8.94	11.70
21	Ministry of Panchayati Raj	37.55	617.87	0.00	1203.00	582.20	0.00	0.00	15.21	0.00
22	Ministry of Road Transport and Highways	800.00	660.00	359.34	400.00	350.00	399.26	400.00	520.00	400.00
23	Department of Rural Development	4452.03	3574.84	4452.03	10358.49	2907.93	3314.27	2714.37	2786.18	4269.49
24	Department of Land Resources	576.45	246.80	252.90	375.00	250.10	254.03	159.97	154.80	165.00
25	Department of Science & Technology	69.43	36.73	36.91	78.12	36.30	36.20	85.04	85.04	100.00

Sr.No.	Ministry/ Department	2013-14			2014-15			2015-16		2016-17
		BE	RE	Actual	BE	RE	Actual	BE	RE	BE
26	Department of Empowerment of Persons with Disability	46.00	33.65	15.58	45.20	28.93	31.78	45.22	43.60	56.00
27	Ministry of Textile	55.57	43.20	20.79	55.57	49.47	33.04	42.28	67.78	40.20
28	Ministry of Trousirm	32.05	24.50	24.34	47.05	27.50	30.45	37.00	21.25	37.50
29	Ministry of Tribal Affairs	4279.00	3879.00	3821.67	4479.00	3850.00	3832.20	4792.19	4550.00	4800.00
30	Andaman and Nicobar Islands	2.94	153.97	122.00	228.13	129.56	103.83	231.90	219.57	213.24
31	Dadra & Nagar Haveli	0.00	0.00	28.86		40.53	35.42	43.40	43.40	44.77
32	Daman & Diu	1.00	2.93	2.60	8.68	8.68	10.36	12.18	12.18	16.24
33	Lakshadweep	0.00	0.00	360.22	0.00	395.46	334.26	510.40	510.40	525.00
34	Ministry of Water Resources, River Development and Ganga Rejuvenation	19.50	7.70	0.00	191.58	0.00	60.00	0.00	190.05	146.00
35	Ministry of Women and Child Development	1668.70	1668.70	1575.78	1730.20	1517.00	1597.51	843.57	1666.71	1418.60
36	Ministry of Youth Affairs and Sports	90.28	90.28	79.53	101.29	69.72	72.30	85.30	68.07	79.56
	<b>TOTAL</b>	<b>24598.39</b>	<b>22029.97</b>	<b>22039.04</b>	<b>32386.84</b>	<b>20535.52</b>	<b>19920.72</b>	<b>19979.83</b>	<b>20963.17</b>	<b>24005.39</b>

## Annexure 4

Annexure 4 referred to in part (e) of LSUQ No. 2023 to be answered on 28.11.16

## State TSP Allocation. and Expenditure

States	% ST population in the state	(Rs. In Crore)											
		2013-14				2014-15				2015-16			
		Total Plan Outlay	TSP Aln.	% Aln .	TSP Exp	Total Plan Outlay	TSP Aln.	% Aln.	TSP Exp	Total Plan Outlay	TSP Aln.	% Aln .	TSP Exp
Andhra Pradesh	7.00	53000	3667	7	2215	26673	1500	6	NR	34412	1904	6	NR
Assam	12.45	12500	82	1	73	18000	90	1	68	25406	98	0	34
Bihar	1.28	34000	485	1	116	55099	509	1	509	57138	679	1	544
Chattisgarh	30.62	25250	7952	31	6947	26615	9519	36	9417	29753	10513	35	10066
Goa	10.23	4715	614	13	187	4520	329	7	0	NR	469	-	27849
Gujrat	14.75	59000	7237	12	6387	69195	9039	13	7901	79295	9691	12	8379
Himachal Pradesh	5.71	4100	369	9	361	4400	395	9	432	4800	432	9	424
Jammu & Kashmir	11.91	7300	1114	15	NR	0	0	NR	NR	NR	NR	-	NR
Jharkhand	26.21	16800	8475	50	5103	26250	11680	44	NR	29004	11334	39	NR
Karnataka	6.95	47000	2355	5	2481	6560	4315	66	NR	NR	4583	-	NR
Kerala	1.45	17000	390	2	390	20000	600	3	NR	2000	605	30	NR
Madhya Pradesh	21.09	35500	6800	19	6267	53513	12058	23	NR	NR	13263	-	NR
Maharashtra	9.35	49000	4360	9	3979	51223	4815	9	4090	54999	5170	9	4563
Manipur	35.12	3650	1376	38	1281	8671	3060	35	NR	NR	3366	-	NR
Orissa	22.85	24035	5620	23	5100	37529	7885	21	5870	44150	9134	21	518972
Rajasthan	13.48	40500	5193	13	4803	66065	9178	14	7671	111784	15613	14	13821

States	% ST population in the state	Year (Rs. In Crore)											
		2013-14				2014-15				2015-16			
		Total Plan Outlay	TSP Aln.	% Aln.	TSP Exp	Total Plan Outlay	TSP Aln.	% Aln.	TSP Exp	Total Plan Outlay	TSP Aln.	% Aln.	TSP Exp
Sikkim	33.80	2060	0	NR	8	30	0	0	6	52	NR	-	0
Tamilnadu	1.10	37000	489	1	440	42185	573	1	446	51000	658	1	274
Telangana	0.00	0	0	0	0	26672	4560	17	NR	52375	5036	10	NR
Tripura	31.76	3101	923	30	717	2191	1397	64	1095	2219	1841	83	132925
Uttar Pradesh	0.57	69200	42	0	19	113500	104	0	47	120000	256	0	204
Uttarakhand	2.89	8500	255	3	177	9750	318	3	259	15795	430	3	227
West Bengal	5.80	30314	2173	7	2173	46290	3136	7	NR	NR	3450	-	NR
<b>Total</b>		583525	59971	10.27	49224	714931	85060	11.89	37811	714182	98525	-	718282

\*Aln.. – Allocation      Exp. - Expenditure

**Annexure 5**

**Annexure 5 referred to in Part (e) of LSUQ 2023 for answer on 28.11.16**

<b>S No</b>	<b>Indicators</b>	<b>India</b>	<b>ST</b>
1.	Infant Mortality	57.0	62.1
2.	Neo-Natal Mortality	39.0	39.9
3.	Pre-Natal Mortality	48.5	40.6
4.	Child Mortality	18.4	35.8
5.	Under -5 Mortality	74.3	95.7
6.	ANC Check-up	77.1	70.5
7.	Institutional Delivery (in percentage)	38.7	17.7
8.	Childhood Vaccination (Full Immunization)	43.5	31.3
9.	<i>Accessibility:</i> Problem in accessing medical services – Distance to Health Facility	25.2	44.0
10.	Maternal Health – Delivery through Health facility	38.7	17.7
11.	Child Health – All basic vaccinations of Children (12-23 months)	43.5	31.3
12.	Utilization of ICDS (Anganwadi Centre -AWC) by Children (0-71 Months)	32.9	49.9
13.	Nutritional Status – Women (BMI < 18.5, Thin)	35.6	46.6
14.	Prevalence of Anemia in Women (Hb <12.0 g/dl)	55.3	68.5
15.	Prevalence of Anemia in Children (6-59 months) (Hb <11.0 g/dl)	69.5	76.8
16.	Mean Body Mass Index (BMI) of Women (age 15-49)	20.5	19.1

*Source: NFHS-3, MoHFW, GoI*

<b>S No</b>	<b>Indicators</b>	<b>India</b>	<b>ST</b>
1.	Literacy Rate	72.99	58.9
2.	Average dropout rates (Class I – X)	49.15	70.95
3.	Good Houses	53.1	40.6
4.	Households availing Latrine facilities within premises	46.9	22.6
5.	Households cooking with non-smoke fuel	35.58	12
6.	Households availing banking services	58.7	44.98
7.	Households with drinking water facilities at premises	46.6	19.7
8.	Households using electricity as source of light	67.2	51.7
9.	Households having television	47.2	21.9
10.	Households having two wheeler	21.0	9.0
11.	% households covered by a health scheme	31.9	2.6
12.	Worker Population Ratio (Per Thousand person)	452	392

*Source: 2011 Census*

<b>S No</b>	<b>Indicators</b>	<b>India</b>	<b>ST</b>
1.	Rural BPL (2009-10) (Tendulkar Method)	33.8	47.4

*Source: Planning Commission*